

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -
Nomination of Senior Civil Judges, who are dealing with the Matrimonial disputes in the State of Telangna to participate in the training programme on 'Matrimonial matters and Family Courts Act' on 19.07.2025 (Saturday) at the Telangana State Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: Letter Roc.No.422/2025/TSJA-Sec'bad, dated 03.07.2025 from the Additional Director, Director (FAC.), Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 2935/2025-B.SPL., DATED: 14.07.2025

The High Court is pleased to pass the following order:

The Senior Civil Judges, who are dealing with the 'Matrimonial disputes' in the State of Telangana, are hereby nominated to participate in the 'Training Programme on 'Matrimonial matters and Family Courts Act' Scheduled to be held on 19.07.2025 (Saturday) at the Telangana State Judicial Academy, Secunderabad.

The concerned Principal District & Sessions Judges / Unit Heads in the State are directed to make necessary in-charge arrangements to the nominated officers during the above said training programme.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid to attend the said Training Programme at Telangana State Judicial Academy, Secunderabad.
 2. The nominated officers are entitled only for actual journey time.


**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. All the Principal District And Sessions Judges / Unit Heads in the State.
5. The Pay and Accounts Officer, Hyderabad.

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5. All the District Treasury Officers, in the State.

6. **THE SECTION OFFICERS :**

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| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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